

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(CA)/59(CHE)/2024  
**NAME OF THE PETITIONER(S)** : Sivatharsini  
**NAME OF THE RESPONDENTS** : Safro Realty Pvt Ltd & 69 Others  
**UNDER SECTION** : Sec 130, 213 & 241 of CA, 2013

---

**ORDER**

Present: Ld. Sr Counsel Shri. S R Rajagopal for the Petitioner.

Heard.

Petitioner is directed to serve copy of the petition on the Respondents and file Affidavit of Service.

List the petition for appearance / reply on **28.08.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)